

**(By Mail)**

F.No.A.34011/01/2022-Ad.IIIA  
भारत सरकार/Government of India  
वित्त मंत्रालय/Ministry of Finance  
राजस्व विभाग/Department of Revenue  
केंद्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड/  
Central Board of Indirect Taxes & Customs  
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5<sup>th</sup>Floor, Hudco Vishala Building,  
Bhikaji Cama Place, R.K. Puram,  
New Delhi, January, 2023

To,

1. The Director General of NACIN,  
New Delhi,
2. All The Cadre Controlling Authorities,  
Under CBIC

**Subject:** Paper-VI (Viva voce) for the posts up to Group 'B' (non-gazetted)-  
Reg.

Sir/Madam,

I am directed to refer to DoPT OMs dated 09.10.2015 (copy enclosed) & 13.04.2017 (copy enclosed) regarding discontinuation of interviews for junior level posts in the Government of India and state as follows:

2. DoPT dispensed with interview for all posts up to Group B Non-Gazetted level. It was clarified in DoPT vide OM dated 13.04.2017, that the discontinuation of interview is applicable, irrespective of mode of appointment i.e. promotion, deputation, direct recruitment etc.
3. To ensure uniform application of Government of India policy for dispensation of interviews in the junior level posts, Board by exercising the power to exempt under Rule 7(6) of Department Examination Rules (DERs) 2008, exempts all officers for promotion or confirmation up to Group B (Non-Gazetted) level to appear and pass in the Paper on Viva voce of the departmental exam, till amended DERs and related notifications, duly deleting the paper on viva voce from the departmental exams, get notified. This has been approved by Chairman, CBIC.
4. It is to be noted that since the skill test and physical test are different from interview, such tests may continue.
5. NACIN and all CCAs under CBIC are requested to take note of the exemption given for Viva Voce paper and take necessary action in this regard.
6. Hindi version will follow.

भवदीय,

(रविश कुमार)  
अवर सचिव, भारत सरकार  
Ph. 011-26162675